

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date : 10th June, 2016
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 31/2016 (M.A. No. 595/2016)	Mr. Joseph Michael Pereira Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Sarvesh Kamat, Adv. for Appellant
2.	Appeal No. 32/2016	M/s Maha Dadaji Dying Company Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Kuldeep Mathur & Mr. Rajat Arora, Adv. for Appellant
3.	Appeal No. 33/2016	Tufel Ahmad & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Adv. for Applicants
4.	M.A. No. 172/2016 in Original Application No. 55/2016 (WZ)	Jayshree Deepak Patil Vs. MSRDC & Ors.	Mr. Asim Sarode, Adv. for Applicant
5.	Original Application No. 319/2016 (M.A.No. 589/2016)	Minaar Industries (Hindustan Tannery Pvt. Ltd.) Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
6.	Original Application No. 320/2016 (M.A.No. 590/2016)	M/s New Universal Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
7.	Original Application No. 321/2016 (M.A.No. 591/2016)	M/s Kazi Leather Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
8.	Original Application No. 322/2016 (M.A.No. 592/2016)	N. R. Tanners (Unit-1) Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
9.	M.A. No. 582/2016 & M.A. No. 583/2016 in Original Application No. 51/2016	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. Rachit Mittal & Aishvarya Shandilya, Adv. for Applicant in M.As.
10.	M.A. No. 593/2016, M.A. No. 594/2016, M.A. No. 599/2016 & M.A. No. 600/2016 in Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Ms. Sakshi Popli, Adv. for Applicant in M.A. No. 593/2016 Mr. Sarad K. Sunny, Adv. for Applicant in M.A. No. 594, 599 & 600/2016
11.	M.A. No. 601/2016 in Original Application No. 550/2015	Virender Kumar Vs. Ministry of Environment & Forest & CC & Ors.	Mr. Neeraj Khapra, Adv. for Applicant in M.A.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in